Central Administrative Tribunal Madras Bench

OA 310/00971/2019 & MA 310/00391/2019

Dated Wednesday the 24th day of July Two Thousand Nineteen

PRESENT

Hon'ble Shri. P. Madhavan, Member (J) &
Hon'ble Shri. T. Jacob, Member (A)

- 1. P. Ameerdeen
- 2. M. Rani
- 3. P. Gunasekaran
- 4. S. Masilamani
- 5. J. Govindaraj
- 6. V. Jegannathan
- 7. R. Saroja
- 8. R. Nalina
- 9. R. Gunasekaran
- 10. V. Geetha
- 11. V. Sivaraju
- 12. R. Lakshmi
- 13. R. Thenmozhi
- 14. S. Selvi
- 15. G. Janakiraman
- 16. P. Muthukrishnan
- 17. C.L. Uma
- 18. S. Selvaraj
- 19. G. Ponni
- 20. P. Gnanaprakasam
- 21. S. Josephine Kalarani
- 22. K. Maruthanayagam
- 23. P. Thangavel
- 24. M. Zarina Begum
- 25.R. Usharani
- 26. P. Manimozhi
- 27. T. Muthulakshmi
- 28. G. Selvanayaki

- 29. S. Gnanambal
- 30. P. Chandrakayalvizhi
- 31. K. Lakshmipathy
- 32. J. John
- 33. S. Narayanan
- 34. A. Jeevagan
- 35. S. Selvakumar
- 36. A. Salemabe
- 37. R. Shanthi
- 38. P. Alica Porutselvi
- 39. P. Asha
- 40. L. Sudha
- 41. R. Rajagopal
- 42. S. Vijayakumar
- 43. R. Baby
- 44. K. Ramamurthy
- 45. S. Ramesh

... Applicants

By Advocate M/s. R. Malaichamy

Vs.

- 1. Union of India
 Rep. by the Secretary
 Ministry of Communications
 Department of Posts
 Dak Bhavan, Sansad Marg
 New Delhi 110 001.
- 2. The Chief Postmaster General Tamil Nadu Circle Anna Salai, Chennai 600 002.
- 3. The Postmaster General Chennai City Central Region Anna Salai, Chennai – 600 002.
- 4. The Postmaster General Central Region (TN)
 Tiruchirapalli 620 001.
- 5. The Postmaster General Western Region (TN) Coimbatore 641 002.

- 6. The Senior Superintendent of Post Offices Tiruchirappalli Division Tiruchirapalli 620 001.
- 7. The Senior Superintendent of Post Offices Srirangam Division Srirangam 620 006.
- 8. The Superintendent of Post Offices Chengalpattu Division Chengalpattu 603 001.
- 9. The Superintendent of Post Offices Pattukottai Division Pattukottai 614 601.
- 10. The Senior Superintendent RMS "T" Division Tiruchirappalli 620 001.
- 11. The Superintendent RMS "CB" Division Coimbatore 641 002.

... Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

MA filed for joining the applicants together and filing single OA is allowed.

- 2. The applicants have filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:
 - "i. To direct the respondents to treat the RTP service of the applicants for the purpose to advance the TBOP, BCR, MACP etc., in accordance with the Directorate instructions contained in letter dated 21.02.2018 and as in the cases of Andhra Circle (Hyderabad) and Kerala Circle of the Postal Department to the applicants and extend all the service and other attendant benefits and to pay the arrears of pay and allowances to the applicants; further to,
 - ii. direct the respondents to revise and re-fix the retirement service benefits of the applicants 4,23,24,26,30 to 34 and 41 and also to pay the arrears of pension to them; and
 - iii. To pass such further or other orders"
- 3. When the matter came up for hearing, learned counsel for the applicants submit that the subject matter in issue is already covered by the recent decision of this Bench in OA 1240/2014. Learned counsel for the applicants seeks permission to make a joint representation to the respondents and submits that the applicants will be satisfied if their representation is considered in the light of the decision of this Tribunal in OA 1240/2014 and pass a speaking order within a time limit specified by this Tribunal.
- 4. Mr. Su. Srinivasan takes notice for the respondents.

5. In view of the limited submission made and without going into the substantive merits of the case, the applicants are directed to file a joint representation before the Competent authority citing the decision of this Bench in OA 1240/2014 and the respondents are directed to consider the representation of the applicants in the light of the decision of this Tribunal in accordance with law and pass a reasoned and speaking order within a period of six months.

(T. Jacob) (P. Madhavan)
Member(A) 24.07.2019 Member (J)
AS